

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 29
TO BE ANSWERED ON 02/02/2026**

STATUS OF AMRUT 2.0 IN J&K

***29. SHRI SAT PAUL SHARMA:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of Urban Local Bodies (ULBs) in J&K selected under AMRUT 2.0 mission, the financial allocation for each, and physical progress made so far;
- (b) whether Government has provided any special financial assistance, performance-based grants, supplementary allocations to specific cities or towns in J&K during the above period, if so, the details thereof;
- (c) whether any ULBs in J&K have reported delays in receiving Central funds or faced reductions in allocations, if so, the details thereof; and
- (d) whether Government has undertaken any assessment of the financial health and revenue-raising capacity of ULBs in J&K, if so, the key findings and recommendations?

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

- (a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF STARRED QUESTION NO. 29 DUE FOR ANSWER IN THE RAJYA SABHA ON 02 FEBRUARY, 2026 REGARDING “STATUS OF AMRUT 2.0 IN J&K”

(a) to (d): Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) has been launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities including all ULBs in the Union Territory of Jammu and Kashmir, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks are other components of the Mission. Under AMRUT 2.0, States/UTs are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines.

Further, under AMRUT 2.0 the total outlay of the Mission for the projects has been allocated to the States/Union Territories (UTs) at the beginning of the Mission, based on the urban population (as per Census 2011) and geographical area of the States/ UTs. The total central allocation (CA) for the UT of Jammu & Kashmir under this Mission is ₹867 crore for projects.

Under AMRUT 2.0, the State Water Action Plans (SWAPs) of the UT comprising of 90 projects worth ₹1,002.37 crore (including Central share of ₹867 crore) covering 56 ULBs, has been approved. As reported by the UT on AMRUT 2.0 portal, 87 projects worth ₹677.75 crore has been grounded including completed projects. Works worth ₹144.11 crore has been physically completed. ULB-wise details of projects approved in the UT is given in Annexure.

Central assistance under the Mission is released to the States/ UTs as per Mission guidelines and not to the ULBs. Total Central assistance of ₹208.60 crore has been released/ sanctioned to the UT for the projects as on 20.01.2026. The UT has not reported any delay in receipt of Central assistance under AMRUT 2.0.

Apart from the projects under AMRUT 2.0, Ministry of Housing & Urban Affairs (MoHUA) has released/ sanctioned grants/ financial assistance under the Mission, for various initiatives such as ₹7.35 crore as incentive under Jal Hi Amrit initiative, ₹3.60 crore for creation of GIS Master Plans for 25 towns and ₹0.25 crore under AMRUT Mitra projects.

Under AMRUT credit rating work was done for 3 AMRUT cities of UT of J&K namely Anantnag, Jammu and Srinagar, which were rated as non-investible grade rating of B, BB and BB+ respectively.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF STARRED
QUESTION NO. 29 DUE FOR ANSWER IN THE RAJYA SABHA ON 02 FEBRUARY,
2026 REGARDING “STATUS OF AMRUT 2.0 IN J&K”**

**ULB-WISE DETAIL OF PROJECTS APPROVED UNDER AMRUT 2.0 IN THE UT
OF JAMMU AND KASHMIR**

Sl. No.	District	ULBs	No of Project	Approved Cost (in ₹ Cr.)
1	ANANTNAG	ACHHABAL (MC)	1	0.47
2	ANANTNAG	ANANTNAG	1	0.28
3	ANANTNAG	DURU VERINAG (MC)	1	0.28
4	ANANTNAG	MATTAN	1	0.28
5	ANANTNAG	QAZI GUND	1	7.35
6	BADGAM	BADGAM (MC)	2	4.70
7	BADGAM	BEERWAH	2	5.60
8	BADGAM	CHARAR-I-SHARIEF (MC)	1	0.28
9	BADGAM	KHANSAHIB (MC)	1	5.05
10	BADGAM	MAGAM	1	5.09
11	BANDIPORE	SUMBAL	1	5.77
12	BARAMULA	BARAMULA	2	6.86
13	BARAMULA	KUNZER (MC)	2	1.65
14	BARAMULA	PATTAN (MC)	2	5.66
15	BARAMULA	SOPORE	1	73.38
16	BARAMULA	URI	1	7.82
17	BARAMULA	WATRA GAM	1	0.30
18	DODA	BHADERWAH (MC)	1	5.79
19	DODA	THATHRI (MC)	1	3.15
20	GANDERBAL	GANDERBAL (MC)	2	4.31
21	JAMMU	AKHNOOR	1	3.09
22	JAMMU	GHOMANHASAN	1	4.07
23	JAMMU	JAMMU	6	140.39
24	JAMMU	JAMMU CANTT.	1	5.85
25	JAMMU	JOURIAN (MC)	1	4.58
26	JAMMU	KHORE (MC)	1	8.46
27	JAMMU	R.S. PORA	1	5.39
28	KATHUA	BASHOHLI	1	13.86
29	KATHUA	BILLAWAR	1	12.12
30	KATHUA	HIRANAGAR	1	16.98
31	KATHUA	KATHUA (M CL)	1	40.92
32	KATHUA	LAKHANPUR	1	4.79
33	KATHUA	PAROLE	1	12.55
34	KULGAM	DEVSAR	2	1.82
35	KULGAM	FRISAL (MC)	2	4.52
36	KULGAM	KULGAM	1	5.75

Sl. No.	District	ULBs	No of Project	Approved Cost (in ₹ Cr.)
37	KULGAM	YARI PORA	1	3.74
38	KUPWARA	HANDWARA	2	7.93
39	KUPWARA	KUPWARA	1	5.40
40	KUPWARA	LANGATE (MC)	1	5.29
41	PULWAMA	AWANTIPORA	2	5.93
42	PULWAMA	PAMPORE	1	5.32
43	PULWAMA	PULWAMA (MC)	1	0.30
44	PULWAMA	TRAL	1	0.38
45	RAJOURI	THANAMANDI	1	5.23
46	RAMBAN	BATOTE (MC)	1	3.11
47	REASI	REASI (MC)	1	12.08
48	SAMBA	BARI BRAHAMANA	1	1.57
49	SAMBA	RAMGARH	1	1.20
50	SAMBA	SAMBA	1	6.53
51	SAMBA	VIJAY PUR (MC)	1	6.74
52	SHUPIYAN	SHUPIYAN (MC)	2	8.89
53	SRINAGAR	SRINAGAR	19	353.81
54	UDHAMPUR	CHENANI	1	5.57
55	UDHAMPUR	RAM NAGAR (MC)	1	9.95
56	UDHAMPUR	UDHAMPUR (M CL)	1	124.19
	Total		90	1002.37